

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

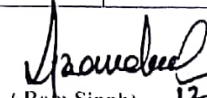
NO: 1381

DATED:- 12/21/19

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

S. No.	Name of the Court	Rs. In lacs.									
		001 Salary	002 T.E	007 O.E.	008-Elect. Charges.	010 Material & Supplies.	014 POL	023- Maintt. & Repairs	043- Uniform	364-Wages (outsourcing)	641- Pensionary Charges (NPS)
1	Pr. D&S Judge, Kupwara.	22.00	---	---	2.83	---	---	---	0.60	---	---
2	Pr. D&S Judge, Reasi.	---	---	---	0.50	---	---	---	---	---	---
3	Pr. D&S Judge, Anantnag.	---	0.50	---	4.00	---	0.30	---	2.00	---	---
4	Pr. D&S Judge, Kathua.	---	---	---	---	---	---	0.10	---	---	---
5	Pr. D&S Judge, Pulwama.	---	---	---	---	---	---	---	---	---	---
6	Pr. D&S Judge, Bhaderwah.	---	---	0.20	---	---	---	---	---	---	---
7	Pr. D&S Judge, Kishtwar.	---	0.10	---	---	---	---	---	---	---	0.20
8	C.J.M. Reasi.	---	---	---	0.36	---	---	---	---	---	---
9	C.J.M. Poonch.	---	---	---	---	---	---	0.25	---	---	---
10	City Judge, Srinagar.	---	0.15	---	---	---	0.05	---	---	---	---
11	Sub Judge, Pattan.	---	1.00	---	---	---	---	---	---	---	---
12	Sub Judge, Jammu.	5.00	---	0.15	---	---	0.08	---	---	---	---
13	Railway Mag. Jammu	5.00	---	---	---	---	---	---	---	---	0.15
14	Munsiff, Baramulla.	---	---	---	---	---	---	---	---	---	0.20
15	Munsiff, Dangiawacha.	11.00	---	---	---	0.10	0.16	---	---	0.08	0.16
16	Munsiff, Kangan.	---	---	0.20	---	---	---	---	---	---	0.20
17	Munsiff, Majalta.	36.23	0.30	0.10	---	---	---	---	0.10	0.30	---
18	Munsiff, Budhal.	10.00	---	0.15	---	---	---	---	---	---	0.20
19	Munsiff, Sunderbani.	15.00	---	---	---	---	---	---	---	---	---
20	Munsiff, Kishtwar.	---	---	0.15	---	---	---	---	---	---	---
21	Munsiff, Magam.	14.60	---	0.20	---	---	---	---	---	---	---
22	Munsiff, Sumbal.	7.00	---	---	---	---	---	---	---	---	---
23	Sub Registrar, Srinagar.	10.00	---	---	---	---	0.15	---	---	---	---
24	Adl. Distt. Mag. Bhaderwah.	1.80	---	---	---	---	---	---	---	---	0.05
25	Tehsilar, Mahore.	---	---	---	---	---	---	---	---	---	0.05
26	Tehsildar, Reasi.	2.00	---	---	---	---	---	---	---	---	0.17

By Order.


(Ram Singh)
Deputy Registrar (Accts) 12/21/19


No: 56104-48/AC

Dated: 12/21/19

Copy forwarded to the:-

- 1-7. Pr. D&S Judge, Kupwara/Reasi/Anantnag/Kathua/Pulwama/Bhaderwah/Kishtwar.
- 8-9. C.J.M. Reasi/Poonch.
10. City Judge, Srinagar.
- 11-12. Sub Judge, Pattan/Jammu
13. Railway Magistrate, Jammu.
- 14-22. Munsiff, Baramulla/Dangiawacha/Kangan/Majalta/Budhal/Sunderbani/Kishtwar./Magam/Sumbal.
23. Sub Registrar, Srinagar.
24. Addl. Distt. Mag. Bhaderwah.
- 25-26. Tehsildar, Mahore/Reasi.
27. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
28. Treasury Officer, Saddar Treasury, Srinagar.
- 29-45. Treasury Officer, Kupwara/Reasi/Anantnag/Kathua/Pulwama/Bhaderwah/Kishtwar/Reasi/Pattan/Baramulla/Dangiawacha/Kangan/Majalta/Budhal/Sunderbani/Mahore/Magam./Poonch/Sumbal.
..... For inf. and necessary action.
46. Order Book.

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Deputy Registrar (Accts) 12/21/19